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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1435/(MAH)/2017

CORAM: Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: Daimler Financial Services India Pvt. Ltd  
V/s  
Gaurang Doshi Productions Pvt. Ltd.

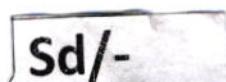
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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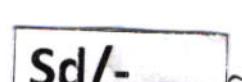
ORDER

CP No.1435/ I&BP/NCLT/MB/MAH/2017

None present. List this matter on 12.2.2018.

 Sd/-

V. NALLASENAPATHY  
Member(Technical)

 Sd/-

M. K. SHRAWAT  
Member (Judicial)